

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1599
TO BE ANSWERED ON THE 12TH FEBRUARY, 2019

IMPORT OF BANNED GM SEEDS

1599. SHRI DUSHYANT CHAUTALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether hundreds of tonnes of banned Genetically Modified (GM) seeds are being imported to the country for cultivation ;
- (b) if so, the details thereof;
- (c) whether the Government has also formulated any mechanism to monitor and restrict import of banned GM seeds into the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): No Madam.

(c) & (d): The import of GM seeds is governed by “Rules for the manufacture/Use/Import/Export and Storage of Hazardous Microorganisms, Genetically Engineered Organisms or Cells”, 1989 (Rules 1989) under the Environment (Protection) Act, 1986.
